

HIGH COURT OF MANIPUR
AT IMPHAL


NOTIFICATION

Dated Imphal, 16th November, 2016

No.HCM/T-10/92-Estt./Vol-VI/ High Court of Manipur in association with Manipur State Legal Services Authority (MASLSA), Manipur Judicial Academy (MJA) and Indian Institute of Legal and Professional Development, New Delhi is organizing a 2 (two) days workshop on "**Advocacy Skill and Mediation Technique**" for the Advocates on 3rd and 4th December, 2016 in the premises of the High Court.

Number of participants will be 60 (sixty) who have 2 (two) to 10 (ten) years standing at Bar. The applicants may submit their duly filled application forms to the Registry on or before **29th November, 2016** upto **4.00 p.m.** Final list of the participants will be notified on **1st December, 2016**, who will collect the necessary documents materials from the Registry for the Workshop. Preference will be given to those applicants who have not participated in earlier similar training programme. Selection will be made by a Screening Committee constituted by the High Court of Manipur.

N.B.: Form will be available from the Receipt & Dispatch Section, High Court of Manipur or may be downloaded from website www.hcmimphal.nic.in


(A. GUNESHWAR SHARMA)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Endt. No. No.HCM/T-10/92-Estt./Vol-VI/ 4 2 2 30 Dated Imphal, 16th November, 2016
Copy to:- - 44

1. Registrar, High Court of Manipur.
2. The Registrar, (i/c Vigilance)/ (Admn./PM & P), High Court of Manipur.
3. Member Secretary, Manipur State Legal Services Authority.
4. Jt. Director, Manipur Judicial Academy.
5. President, All Manipur Bar Association (AMBA).
6. President, High Court Bar Association Manipur (HCBAM).
7. President, High Court of Manipur Bar Association (HCMBA).
8. The Joint Registrar (Judl.&Bench)/CPC/Admn.), High Court of Manipur.
- *He is requested to upload the above notification in the official website of this Registry.*
9. The Deputy Registrar (Admn./PM&P)/(AC & Planning), High Court of Manipur.
10. The Principal Secretary to Hon'ble the Chief Justice.
- *For kind information of his Lordship.*
11. Assistant Registrar (I/II/III), High Court of Manipur.
12. The Private Secretary to Hon'ble Mr. Justice N. Kotiswar Singh.
- *For kind information of his Lordship.*
13. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh.
- *For kind information of his Lordship.*
14. The Court Officer – I/II, High Court of Manipur.
15. The Order Book/Guard File.


(A. GUNESHWAR SHARMA)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

APPLICATION FORM

SL. No.

TRAINING PROGRAMME
ON
“ADVOCACY SKILL AND MEDIATION TECHNIQUE”
on 3rd & 4th December, 2016 at High Court of Manipur.

Jointly organized by:-

1. High Court of Manipur.
2. Manipur State Legal Services Authority (MASLSA).
3. Manipur Judicial Academy (MJA) and
4. Indian Institute of Legal and Professional Development, New Delhi.

1.	Name in Full	
2.	Father's Name/ Husband's Name	
3.	Permanent Address	
4.	Present Address	
5.	Date of Enrollment (dd-mm-yyyy)	
6.	Membership of any Bar, with copy of the ID, Card, if any	
7.	Date of Birth (dd-mm-yyyy)	
8.	Educational Qualification (to be seperated by commas)	
9.	Have you attended similar Workshop/training programme in earlier occasion.	
10.	Experience if any (to be seperated by commas)	
11.	Field of interest	
12.	Contact No.	
13.	E-Mail ID	

Dated :

Place :

Signature of the Applicant

FOR OFFICIAL USE ONLY

SL. No.

Received an application from

Official Signature